



**भारतीय रिज़र्व बैंक**  
**RESERVE BANK OF INDIA**

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March 20, 2013

**Certificate of Registration - Cancelled**

The Reserve Bank of India has cancelled the certificates of registration granted to the following companies on supervisory grounds, having their registered offices at the address shown against them, for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate the companies cannot transact the business of a non-banking financial institution.

Sr. No.	Company's Name	Address of Registered Office	Registration No. & Date	Date of cancellation
1.	Oxford Securities Private Limited (name changed to Shankarlal Gilada & Sons Private Ltd. without RBI approval)	Gulbarga (Karnataka)	B-02.00160 dated July 28, 2000	February 1, 2013
2.	Trasworld Hire Purchase India Limited	Business Building, Beach Road, Kollam-691001	A-16.00041 dated November 28, 1998	January 15, 2013
3.	Transworld Credit and Investment Company Private Limited	Business Building, Beach Road, Kollam-691001	B-16.00071 February 03, 2000	January 15, 2013

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.